could be retained for the Government and for research work under the State, we should do everything possible for this purpose.

MR. CHAIRMAN: You need not say much on this. A question has been put and it will be answered.

SHRI BHUPESH GUPTA: Has the Minister written to you? I am concerned with your dignity, Sir.

 $M_R$ . CHAIRMAN:  $M_y$  dignity is safe.

SHRI BHUPESH GUPTA: It is not. He is not looking after it. Sir, you sent it to the Minister, you yourself said so. Meanwhile, everyday, the newspapers are givng accounts about this controversy and the Professor's statement.

MR. CHAIRMAN: The Minister will either reply to the question or he will make a statement. I think the question is coming up tomorrow.

SHRI BHUPESH GUPTA: If you are pleased, Sir, I am also pleased, but something should be done by Parliament.

THE APPROPRIATION (NO. 2) BILL, 1962—continued.

SHRI M. RUTHNASWAMY (Madras): Sir, the Appropriation Bill seeks parliamentary sanction for the Demands for Grants that have been made by the other House. No amendment is possible in this House, and that I suppose accounts for the wealth and variety of comment to which we have been listening for the past two days.

[The Deputy Chairman in the Chair] In this debate one Member referred to the method of appointment of Vice-Chancellors, and another refer-

red to the method of appointment of Judges of the High Courts and the question of their taking up legal work after their retirement. I propose totake up the Appropriation Bill mainly as it affects the economic welfare of the country. I find from the list of Ministers and Ministries in Appropriation Bill that there are Of course, about twenty Ministries. the work and importance of these Ministries vary. I shall take up some of the most important Ministries, and I shall start with the Defence Minis-Everyone will concede importance of the Defence Ministry in the ordinary circumstances and, especially in the circumstances with which we are confronted today, the Defence Ministry is probably the most important Ministry with which we as representatives of the people are most concerned. It costs more than 25 per the expenditure, Rs. 343 of crores out of Rs. 1,381 crores. We do not grudge this expenditure. It is a defensible expenditure because it is concerned with the very defence of our country. But we should like to know the why and the wherefore and the how of many of the items of Defence expenditure. This Defence Budget suffers from one of the greatest defects from which any Budget can suffer namely, the want of particularity. Especially in a Budget submitted to a democratic Parliament, there should be as many particulars as possible, particularising the several items, not the minor items, but the major items in the Budget.

Now, let me analyse the Defence Budget. For instance, with regard to Ordnance and Clothing, we find on page 40 of the Defence Service Estimates that Rs. 22 crores are allotted to Ordnance and Clothing, for he purchase of materials. But we are not told how much is to be spent on clothing and how much is to be spent on ordnance, especially as ordnance includes such important and costly items as vehicles and weapons. Again, on page 42, we are told about the

[Shri M. Ruthnaswamy.]

cost of the fodder that is to be provided for the Defence Department. But we are not told the quantity of fodder produced by the branch in charge, out of the allotment of Rs. 1½ crores. We should like to know how many horses and how many mules were procured. I do not know if asses are required in the Defence Ministry. I suppose that for the breeding of mules you require asses.

Again, on page 56, we are given information about the purchase of stores abroad. Ordnance stores to be purchased abroad are a matter of Rs. 2 crores but no particulars are given, how much was spent on weapons, how much was spent on vehicles. We are told that mechanised transport has to be imported from abroad but we are not told how many and what kinds of vehicles are to be imported from abroad.

And then again, Sir, with regard to naval vessels, I do not know why the expenditure on naval vessels other than minor craft is debited to Capital Is it because the expendi-Outlay. ture on these major vessels is so tremendously high that it must be debited to Capital Outlay? One cannot understand why this hush-hush policy is pursued in regard to the particulars of the Defence Budget. We are told from time to time, we are assured from time to time, by the Prime Minister and also by the Defence Minister that we are perfectly secure, that our defences are perfectly secure, that we are able to meet any attack from abroad. But it would inspire greater confidence in us about these statements if we have some particular information about the expenditure and the manner in which we would be able to repel any kind of attack from abroad. After all, this is a democracy, and in a democracy, if it is to support a military budget, a defence budget, we must be told in detail of the manner and the extent and the ways in which our defence organisation is able to

repel any attack upon the security of the country. It would give greater confidence to the public if we knew the particular manner in which we are safe against such attacks. Of course, we do not want any information about secret weapons which may be in the possession of the Defence Ministry but with regard to all kinds of conventional weapons, we should like to know to what extent we are able to repel any kind of attack that may be delivered against the country.

Now, let me turn to Civil Expenditure. When we complained about the cost of civil expenditure having increased by 100 per cent. since we secured independence, we were told by the Finance Minister that efforts were being made in the Secretariat the reduction of such civil expenditure. that Secretaries Joint Secretaries had been called into conference and they were going from one Secretary to another in order to find out ways and means of reducing expenditure. We were told that in the last fifteen years, a reduction of about Rs. 45 lakhs had been secured in the cost of the Secretariat. this enquiry by the Secretaries and the Joint Secretaries into the cost of expenditure and into the ways and means of reducing the expenditure is like patients in a hospital diagnosing each other and prescribing for each other. What we would like to have is an independent enquiry and not these petty and pottering enquiries into the expenditure of our Secretariat. We want a thorough-going, scientific probe into the expenditure of the administration, we want a high-powered commission like the Hoover Commission in the U.S.A. The Hoover Commission, as you know, Madam, was appointed by the Truman Administration soon after the end of the war. It was presided over by an ex-President of the U.S.A., who won laurels outside the Presidency as a organiser and as a great administrator. This Hoover Commission went into the whole business of

administration of the United States of America, especially into its Its work was spread over a number of years, a number of task forces were appointed to go into every department of Federal expenditure, and as a result, an economy, a saving, of one billion dollars was effected. That is the kind of enquiry into the Civil Services that we want here in India. Such an enquiry would deal with such questions as to whether Ministries like the Education Ministry, the Health Ministry, the Agricultural Ministry and the Industries Ministry are necessary to the extent of the cost from which we are all suffering. As you know, Madam, these subjects-Education, Health, Agriculture and Industries—are all primarily principally the concern of the State Governments. So, one may argue that these Ministries, especially the Education Ministry, in its present costly state, is absolutely superfluous. It has deal with education only Centrally-administrated areas and has to deal with Centrally-administered universities like the University at Banaras and the University at Aligarh. It is into these important questions that the Commission, I suggest, has to go, whether such costly Secretariats as the Education Secretariat Health Secretariat and the are required, to administer subjects that are primarily and principally concern of the State Governments. It is no wonder that all this expenditure of the Central Government requires high taxation, and it is from the point of view of the taxpayer that I would urge the appointment of such a high-powered enquiry commission to go into the whole business of the administration of the country, not only the Central administration, but also the State administrations so that we can have a thorough probe into the whole system of administration and see how the administration can be more economically organised than is the case at present. Sir I do not know whether the Ministry of Finance remembers the words of Gopal Krishna Gokhale in regard to the reduction of expenditure on the Government of his time. Speaking in the old Imperial Legislative Council at Calcutta presided over by that formidable personality, Lord Curzon, he urged the Government of the day "to keep the level of public taxation as low as possible so as to leave the springs of national industry free play and room for unhampered improvement". Gokhale of course was fortunate enough to live before the era of planners and planning but he also had to deplore the causes of high taxation, which was a result of the expensive schemes of the Government of the day. He spoke of the high military expenditure. He spoke of the expensive strategic railway lines, which were useless for the economic prosperity of the country but which the Government of the day required for strategic purposes. causes of Gokhale's criticism have not passed because we also have an expensive Government today, and I believe that the criticism of Gopal Krishna Gokhale is as up-to-date today as it was in those times. also wanted a reduction in expenditure on the Civil Services, and in the expenditure on what was called strategic railways, which were of no use to the country, and it is this criticism of Gokhale that we on this side of the House are repeating, and I hope and trust that this criticism will go home to the present Government, because Gokhale was as interested in reducing the cost of Government as we on this side of the House are . . .

SHRI AKBAR ALI KHAN (Andhra Pradesh): We are also interested.

SHRI M. RUTHNASWAMY: and I hope and trust that this criticism of ours in regard to the expensiveness of the secretariat in regard to the expensiveness of the Central administration will go home to the holders of power in these days. those days Mr. Gokhale suffered from an irremovable executive but we also in these days suffer from an irremov[Shri M. Ruthnaswamy.]

able executive in practice; they have such a majority and they think that they can abuse the power that this majority gives them by not listening to the criticism from this side of the House, but I hope and pray that, as Gokhale's criticism had been upheld by public opinion of that day, ours will also be upheld by public opinion of today.

Madam, our criticism of this Appropriation Bill may have no effect because the Government is able to command such a large majority, but I hope and trust that these criticisms, if they have no effect in this House, will have some effect in the country, and will be able to organise public opinion against the Government of the day and show the way out to the Government, and I also hope and trust that this Government also will be able to give to the criticism from this side of the House the care and consideration which was given by Lord Curzon to the criticism of Gopal Krishna Gokhale.

श्री नवाबसिंह चौहान (उत्तर प्रदेश) : उप सभापति महोदया, हमारे सामने जो विषय प्रस्तृत है उसमें जो घनराशि स्वीकृत होती है उसके खर्च करने का प्रश्न सम्मिलित है। शासन के लिये धन की आवश्यकता होती है, उसके लिये कर लगाये जाते हैं स्रौर राज्य का काम यह होता है कि उन करों से जो ग्रामदनी हो उसको राष्ट्र के हित के लिये खर्च करे। एक लोक कल्पाणकारी राज्य का यह कर्तव्य होता है कि जो धन जनता से एकत्रित किया जाता है उसको वह जनता के लाभ के लिये ठीक ढंग से खर्च करे। जनता के कुछ वर्गों से ही वह पैना लिया जाता है ग्रौर जनता के कुछ वर्गों के ऊपर ही वह खर्च होता है ग्रीर उसका एक बहुत बड़ा भाग सरकारी कम-चारियों पर खर्च होता है । उनसे म्राय-कर इत्यादि के रूप में बहुत कुछ पैसा लिया भी जाता है परन्त उसके साथ ही साथ वेतन के

रूप में उनको इस धनराशि में से बहुत कुछ दिया जाता है। इस समय सरकार की तरफ से वेतनों में वृद्धि करने के और कुछ सुविधायें देने के बहत से प्रयत्न हो रहे हैं। नित्य प्रति के जीवन में जिन मुविधाओं की आवश्यकता होती है--चाहे वह दवा-दारू की हो, शिक्षा सम्बन्धी हो या जो बातें ग्रन्य कल्याणकारी विषयों से सम्बन्ध रखती हैं वे हों,--कर्म-चारियों को वे सभी मुविधायें दी जा रही है। लेकिन मुझे यहां केवल यह निवेदन करना है कि मैं एक बात अनुभव करता हूं कि जहां तक कर्मचारियों का सम्बन्ध है कुछ ऐसे हैं जो कि अंग्रेजी का काम करते है और कुछ ऐसे है जो कि ग्रन्य भारतीय भाषात्रों का काम करते हैं किन्तू जिस प्रकार श्रंग्रेजों के जमाने में गोरे श्रीर काले का भेदभाव किया जाता था उसी प्रकार पूर्ण रूप से नहीं तो ग्रांशिक रूप से म्राज भी हमारे यहां उन कर्मचारियों के बीच में जो कि ग्रंग्रेजी मे काम करते हैं श्रीर उन कर्मचारियों में जो कि भारतीय भाषात्रों में काम करते हैं भेदभाव बरता जा रहा है जो कि किसी भी तरीके से, किसी भी प्रकार से, वांछनीय नहीं कहा जा सकता है। श्राज श्रगर देश में गणना की जाय तो अंग्रेजी पढ़े लिखो की संख्या एक प्रतिशत से भी कम होगी, लेकिन जो ६६ प्रतिशत का प्रतिनिधित्व करते है उनकी दशा यह हो भौर एक प्रतिशत वालों को ग्रधिक सुविधायें मिलें यह किसी भी तरीके से उचित नहीं जंचता है। मैं एक विभाग को ग्रापके सामने लेता हू। हमारी जो इंफार्मेशन एण्ड ब्राडकास्टिंग मिनिस्ट्री, सूचना तथा प्रसा-रण मन्त्रालय है, उसके ग्रन्दर विभिन्न इकाइया हैं, बहुत सी युनिट्स हैं श्रौर उनके श्रन्तर्गत जो कर्मचारी काम करते हैं उनमें जो इण्डियन लैंग्एजेज के वर्कर्स है, जो भारतीय भाषात्रों के काम करने वाले हैं उनके साथ दूसरा वर्ताव होता है। जहां तक उनकी पद वृद्धि का सवाल है, जहां तक उनके गजेटेड, राजपत्रित होने का सवाल है ग्रौर जहां तक ग्रौर सुविधाग्रों का सवाल है उनको नीचा दर्जा दिया जाता है किन्तू जो श्रंग्रेजी के काम करने वाले हैं उनको

ऊचा दर्जा दिया जाता है। यह कहा जा सकता है कि उनकी ग्रविक योग्यता होगी, वे ग्रविक ग्रन्छा नाम करने होगे, श्रत **व**ह अधिक वेतन भी पायेगे श्रौर अधिक सुविधायें भी उनको मिलेगी। लेकिन मैं यह कहना चाहता ह ग्रीर खासतीर से मन्त्री जी से प्रार्थना करूगा कि वे वर्क लोड की जाच कराये कि जो अग्रेजी का काम होता है वह कितना होता है, कुल काम का कितना प्रतिशत होता है श्रौर ब्रे इस चीज को देख कि विभिन्न युनिटो में जो अग्रेजी का काम करते है वह कितना करते है, उनके ऊपर उसका कितना भार होता है और उसके बाद निञ्चित करें कि जो भारतीय भाषाओं में काम करने वाले कर्मचारी है उनका दर्जा क्या हो स्रौर स्रप्रेजी में काम करने वालो का बजा। मै यह जानता ह कि विभिन्न भारतीय भाषात्रों के अनेक विद्वान हमारी इन्फारमेशन एण्ड ब्राडकास्टिंग मिनिस्टी में हैं, किन्तू यह नहीं कहा जा सकता कि भ्राज जिनने भ्रंग्रेजी में काम करने वाले है उनमें एक ग्राघ कर्मचारी या आफिसर को छोड़ कर कोई भी एसिस्टेंट एडीटर या एडीटर रहा हो । उसके श्रतिरिक्त श्रापको वहा कोई ऐमा नही मिलेगा जो कि रूयाति प्राप्त विद्वान कहा जा सके । ऐसी दशा में भी उन लोगों को ऊचा दर्जा दिया जाता है। मै कुछ ग्राकड़े ग्रापके सामने रखना चाहंगा। भ्राप देखेंगे स्नाल इण्डिया रेडियो इत्यादि के जो यनिटस है उनका काम देश के श्रन्दर प्रचार करना । तमाम जनता के साथ उनको सम्पर्क करना होता है, केवल एक प्रतिशत जो अग्रेजी जानने वाले होते ਫ਼ੱ उनसे ही सम्पर्क करना नही होता ਡੈ, प्रतिशत जो भारतीय भाषाएं बोलने वाली जनता है उसके साथ भी सम्पर्क करना होता है। लेकिन इसके लिये जो कर्मचारी हैं वे तमाम श्रंग्रेजी जानने वाले भरे हए हैं। ग्रीर ग्राजकल तो इस तरीके की प्रतिस्पद्धी हर जगह, हर स्थान पर हो रही है कि जितने भी श्रंग्रेजी जानने वाले भरे जा सके उनको भर लिया जाय, कल जाने क्या हो श्रीर इसलिये इनकी सख्या ग्राधिक हो रही है जिसके कारण

एक श्रंग्रेजी वाले को भारतीय भाषामों के स्थान पर डाल दिया जाता है। साथ ही साथ इस चीज को भी श्राप देखें कि जो चौदह भाषाग्रों के लिये ग्रलग ग्रलग व्यक्ति काम करते हैं उनमें गजेटेड यानी राजपत्रित ग्राफि-सर्स कितने हैं भौर श्रंग्रेजी में कितने हैं। इस तरह से ग्रापको पता चलेगा कि जिस ग्रंग्रेजी भाषा के एक परसेंट लोगों के लिये काम करने वाले अधिकारी हैं उनके ऊपर कितना खर्च होता है भीर जो ६६ प्रतिशत के लिये चौदह भाषात्रों में काम करते हैं उनके ऊपर कितना खर्च होता है भौर वस्त्रस्थित भयंकर रूप में धापके सामने धाजायगी । श्रंग्रेजी में १५६ संख्या ऐसे लोगों की है जो सेन्दल इन्फारमेशन सर्विसेज में हैं और गजेटेड हैं भौर जो मन्य चौदह भारतीय भाषाओं में काम करने वाले कर्मचारी हैं प्रथम, द्वितीय भ्रौर ततीय श्रेणी के उनकी संख्या है ६५। भीर भ्रगर वेतन में तूलना की जाय तो ग्रंग्रेजी वालों को जो मासिक वेतन मिलता है--मिनिमम श्रगर लिया जाय-तो ७५,६५० रुपये म्राता है जब कि ग्रन्य भाषात्रों मे काम करने वालों को मिलता है ३६,६०० । इसी तरह से यदि श्रिधिकतम वेतन को लिया जाय तो ग्रंग्रेजी वालों को १.५६.६०० मासिक प्राप्त होता है जब कि श्रीर भाषा वालों को ५४.७४० प्राप्त होगा। कितना धन्तर है चौदह भाषाय्रों में देश के ६६ फी सदी ग्रादिमयों के साथ सम्पर्क रखने वाले कर्मचारियों को मिलने वाले धन में धौर ध्रग्रेजी में काम करने वाले कर्मचारियों को मिलने वाले धन मे ? कुछ एड हाक एपोइन्ट मेन्ट्स हैं जो क्लास ४ के हैं श्रीर वे सब भाषाश्रों के हैं. तामिल के, तेल्गू के, उर्दू के, श्रीर उनकी संख्या १६५ है। मेरा कहने का मतलब यह है कि कोई देखने वाला नहीं है इस चीज को ठीक ढंग से । मैं किसी खास व्यक्ति या किसी खास भ्रधिकारी के ऊपर भ्रभियोग नहीं लगाता हं बल्कि एक ढांचा इस प्रकार का चला ग्रा रहा है जिसको बदलने की कोशिश नहीं की गई। इस चीज की छानबीन नहीं की गई कि किस तरह से धागे चल कर उनकी दशा

## [श्री नवाबसिंह चौहान]

सुधारेंगे। यही नहीं हुआ, एक साल पहले सन् १६६१ में चौदह संग्रेजी के आदमी सेन्ट्रल इन्फारमेशन सर्विस की दूसरी श्रेणी में भर लिये गये। क्या आवश्यकता थी इसकी? लेकिन समझा होगा जल्दी से जल्दी इनको रख लो, न मालूम आगे चल कर क्या सूरत हो। और इस तरह से जब अंग्रेजी में ज्यादा जगहें हो जाती हैं तो उनको जहां अन्य भारतीय भाषाओं के स्थान होते हैं वहां डाल देते हैं।

में भापके सामने एक बात भीर कहना वाहता हूं। मैंने भ्रभी इस सम्बन्ध में एक प्रश्न किया था और पूछा था क्योंकि मैं जानता हूं कि बहुत से ऐसे क्षत्रीय कार्यालय हैं जैसे लखनऊ को ले लीजिये, वहां पर जब अंग्रेजी से सम्बन्धित कार्यालय रहता है तो वहां डी० पी० भ्रो० काम करता है लेकिन यदि अंग्रेजी के स्थान पर और भारतीय भाषा से सम्बन्ध होता है तो वहां सहायक सूचना अधिकारी काम करता है। डी० पी० भ्रो० की तनस्वाह ११००-१४०० होती है और सहायक सूचना श्रिकारी की तनस्वाह ३५०-६०० होती है।

भी प्रकवर ग्रली लान : किस डिपार्टमेन्ट में ?

श्री नवाबसिंह चौहान : इन्फारमेशन एन्ड ब्राडकास्टिंग में । पहले लखनऊ का कार्यालय श्रंग्रेजी का काम कर रहा था तब उस स्थान पर डी०पी०ग्रो ११००-१४०० वेतन ऋम वाला काम करता था लेकिन जब क्षेत्रीय भाषा में काम शुरू हुम्रा तो वह वहां एसिस्टेन्ट इन्फार-मेशन श्राफिसर ३५०-८०० के वेतन ऋम वाला काम करने लगा श्रौर वे भी हिन्दी भाषा के नहीं थे, पहले ग्रंग्रेजी के लिये सेलेक्टेड थे जब मैंने उनके बारे में पूछा तो मुझ को बताया ग्या : He is proficient in Hindi. इसी तरह से केरल में भी वहां का ग्राधिकारी वहां की भाषा को जानने वाला नहीं है। यु० पी० एस० सी० से इन्डियन लैंगुएक्रेज 🖟

लिये खासतौर से ग्रलग सेलेक्शन होता है श्रंग्रेजी के लिये श्रलग से सेलेक्शन होता है। सिर्फ यह कह देने से कि फलां श्रादमी दूसरी भाषा में प्राफिशियेन्ट है, प्रवीण है, काम नहीं चलेगा । इस तरीके से चीज होती है । वही कार्यालय, वही प्रेस है, वही काम है, वही खर्च है जो ग्रंग्रेजी में काम करने में होता है लेकिन जब भारतीय भाषा से सम्बन्ध हो जाता है तो चाल उल्टी कर देते हैं। क्या यह भेदभाव, नहीं कहा जा सकता है ? क्या हम भारतीय भाषा के मकाबले में अ ग्रेजी को अधिक ऊंचा स्थान नहीं दे रहे हैं ? मेरी उनसे कोई लडाई नहीं है जो श्रंग्रेजी को चाहते हैं। वे श्रंग्रेजी चाहते हैं तो शौक से रखें, कई पीढ़ी तक उनकी अंग्रेजी चले और जब तक हो अन्त तक चलती रहे, मुझे कोई शिकायत नहीं है। लेकिन जो भारतीय भाषाएं हैं, जो जनभाषाएं हैं, जिनको ६६ प्रतिशत जनता बोलती है स्रौर जिनमें ग्रपना काम काज करती है, उनको जानने वाले कर्मचारियों को उचित स्थान देना भ्रावश्यक है। भ्रगर ऐसा नहीं होता है तो लोगों में उसका भयंकर दुष्परिणाम होता है श्रीर असंतोष पैदा होता है, काम ठीक ढंग से नहीं हो पाता है श्रीर इसलिए राष्ट्र की एक बड़ी क्षति होती है।

तो मैंने जो चीज पूछी थी वह क्षेत्रीय
भाषा कार्यालय के सम्बन्ध में पूछी थी और
यह पूछा था कि प्रेस सूचना विभाग के विभिन्न
राज्यों में स्थित क्षेत्रीय भाषा कार्यालयों के
कितने ऐसे प्रभारी अधिकारी हैं जिन्होंने
उस क्षेत्र की भाषा की कोई भी परीक्षा पास
नहीं की और उन में से कितने ऐसे हैं जो संघ
लोक सेवा आयोग द्वारा या अन्यथा अंग्रेजी का
कार्य करने के लिये चुने गये हैं। ऐसे आदमी
हैं छ:। छ: आदमी हैं जो यू० पी० एस० सी०
से अंग्रेजी का काम करने के लिये चुने गये हैं
और वे भी जिन स्थानों पर हिन्दी और अंग्रेजी
और अन्य भारतीय भाषायों के कर्मचारी
होने चाहियें, उन स्थानों पर रख दिये गये।
इस में कोई प्लानिंग नहीं होती है, अनाप-

शनाप लोग भर लिये जाते हैं। जब हम कहते हैं कि यहां यह क्यों रख दिये तो कह देते हैं प्राफिशियेन्ट हैं उस लैगुएज में। जो श्रग्नेजी के लिये छांटा गया या उसको यह प्रिविलेज दी गई है कि वह दूसरी भारतीय भाषा के जानने मात्र से भाषः कार्यालयों में रखा जा सकता है। ऐसे तो बहत मी भारतीय भाषाओं के जानने वाले भी हैं जो ग्रंग्रेजी में भी बड़ी योग्यता रखते हैं, उनको भी जहां श्रंग्रेजी का काम होता है वहां भ्रवसर देना चाहिये। लेकिन उनके लिये कुछ भी नहीं होता है । इसलिये इस प्रकार का भेदभाव कहां तक ठीक है, इसको हमें मोचना चाहिये।

SHRI AKBAR ALI KHAN: You speak in English so that Mr. Ruthnaswamy may also understand.

SHRI NAWAB SINGH CHAUHAN: I think it is better if he does not understand.

श्री उप सभापति : श्रापके सिर्फ दो मिनट बाकी हैं।

श्री नवाबसिंह चौहान : साथ ही साथ एक बात में यह भी कहना चाहंगा कि सुचना श्रीर प्रसारण मंत्रालय द्वारा चलवारों को जो विज्ञापन दिये जाते हैं उनको देखने से यह मालूम होता है कि पिछले वर्ष यानी प्रप्रैल १६६१ से लेकर फरवरी १६६२ तक भारतीय भाषात्रों के पत्रों को २८५६६ इन्सरशन दिये गये और अंग्रेजी के अखबारों को ३२.०६० इन्सरशन दिये गये । इसका मतलब यह हुम्रा कि म्रंग्रेजी के भखबारों को हिन्दी भखवारों के मुकाबले में ज्यादा इंसरशन दिये गये। इसी तरह से मग्रेजी के ग्रखबारों को ३८,७६,२०४ रुपया दिया गया और हिन्दुस्तान की जो बाकी १४ भाषात्रों के पत्र हैं उनको २०,६४,३२७ रुपया दिया गया । यह बात खास ध्यान रखने की है कि भारथीय भाषात्रों के पत्रों की संख्या श्रंग्रेजी पत्रों के मुकाबले में बहुत ज्यादा है फिर भी उन्हें ग्रंग्रेजी पत्रों के मुकाबले में बहुत कम रुपया दिया गया है।

इस तरह का भेदभाव उचित मालुम नहीं होता है। इसके साथ ही साथ में माननीय मंत्री जी को यह बतलाना चाहता हं कि हिन्द्स्तान में डेलीज का टोटल सर्कुलेशन ४६. १० परसेंट है, जिसमें ग्रंग्रेजी के जो डेलीज है उनका सर्क्लेशन ११.५० परसेंट है । भारतीय भाषात्रों के पत्रों का सर्कुलेशन ज्यादा होने पर भी मंग्रेजी पत्रों के मकाबले में उनके साथ भेदभाव का वतिव किया जा रहा है जो किसी तरह भी ठीक नहीं है।

चलते चलते, अन्त मे, मैं एक बात और कहना चाहता हूं। इस समय हमारे देश में एक बहुत बड़ा विवाद खड़ा हो गया है म्रोर वह यह है कि सरकार ग्राल इंडिया रेडियो के हिन्दी बलेटिनों की भाषा बदलने जा रही है । मेरी इस सम्बन्ध में माननीय मंत्री बातचीत हुई मौर उन्होंने कहा कि मैने इस प्रकार का कोई ग्रादेश नहीं दिया है। मैं ने कहा कि शायद प्राइम मिनिस्टर साहब ने इस तरह का कोई कैजुग्रल रिमार्क कर दिया हो ग्रोर उसका ग्रसर कर्मचारियों पर पड गया हो जिससे वे इस चीज को करना चाहते हों। मेरा उनसे निवेदन है कि वे इस तरह के विवाद में न पड़ें ग्रौर जो काम ग्रब तक होता ग्रा रहा है वह ठीक है ग्रोर उसको चलते रहने दिया जाना चाहिये । हिन्दी का ग्रलग ब्लेटिन होता है श्रौर उर्द का श्रलग बुलेटिन होता है। लिहाजा इस चीज में ग्रब कोई दखत नहीं दिया जाना चाहिये । ध्रगर इस चीज में कोई दखल दिया गया, तो इससे नुकसान होगा भीर लोगों में श्रसंतोष पैदा होगा । इसलिए मैं माननीय मंत्री जी से प्रार्थना करता हं कि वह इस बात को स्पष्ट करें स्रोर सब के सामने कहें कि उन्होंने इस तरीके का कोई म्रादेश नहीं दिया है। लेकिन इस समय पत्रों में इस सम्बन्ध में जो घोर विवाद चल रहा है, इस चीज का विरोध किया जा रहा है, वह तब ही समाप्त होगा जब सरकार की ग्रोर से इस बात का खंडन किया जायेगा कि सरकार की श्रोर से ऐसा कोई भादेश नहीं दिया गया है।

श्री श्रकबर श्रली लात : क्या श्राप श्राल इंडिया लैंग्बेज महीं चाहते हैं ?

श्री नवाबसिंह चौहान : इस समय प्राल इंडिया लैंग्वेज का सवाल नहीं है। इस समय सवाल यह है कि जो शब्द विशेषज्ञों श्रीर जिनका बहत ग्रसी से होता चला ग्रा है क्या उनको बदलना उचित होगा? उर्द को एक खास स्थान देने के लिये इस तरह की कार्यवाही करना उचित नहीं है। उद्दें का श्रपना एक स्थान है भ्रौर उसकी भ्रपनी भ्रलग पत्रिका श्रीर उसका श्रलग न्यज बलेटिन निकलता है। इस तरह की स्विधा और किसी-भारतीय भाषा को नहीं दी गई है। उर्द् का १५ मिनट का न्यूज बुलैंटिन होता है, हिन्दी का १५ मिनट का न्यूज बुलैटिन होता है भीर अप्रेजी का भी १५ मिनट का न्यूज बुलैंटिन होता है। उर्द भाषा अपने स्थान पर है श्रीर उसका डेवलपमेंट होना चाहिये, इससे कोई इंकार नहीं करता है। लेकिन दूसरी भाषा के साथ उसके शब्दों को जोड़ना उचित मालम नहीं देता है। श्रगर इस तरह की कोशिश की गई, तो इससे भगडा होगा, श्रपने श्रपने स्थान पर ही सब भाषात्रों को बढ़ने का ग्रधिकार है। मुझे भाशा है कि इस तरह की कोई कार्यवाही नहीं की जायेगी जिससे हिन्दी भाषा को चोट पहचे। हिन्दी उर्द का झगडा में लड़ाई हुई, तो अंग्रेजी भाषा का फायदा होगा । मैं समझता हूं कि कही इसके पीछे किसी अग्रेजी प्रेमी का तो हाथ नहीं है जो यह चाहना है कि ग्रापस में हिन्दी ग्रौर उर्द भाषा को लड़ा दिया जाय और इस तरह से भारतीय भाषात्रों के बीच एक विवाद खड़ा हो जाय। यह तो बन्दर बांट वाला किस्सा हो गया। बिल्लियां तो भ्रापस में रोटी का ट्कड़ा बांट नहीं पातीं और बन्दर उनके हिस्से को लेने के लिए तैयार वैठा रहता है। इसका नतीजा यह होगा कि जब हिन्दी ग्रीर उर्द का सवाल उठ खड़ा होगा, तो अंग्रेजी का फायदा हो जायेगा।

इसलिये मुझे आशा है कि माननीय मन्त्री जी इस बात की श्रोर ध्यान देगे श्रौर ऐसा मौका नहीं श्राने देगे जिससे हिन्दी श्रौर उद्भाषा का नुकसान हो । श्रगर ऐसा हुश्रा, तो इनसे देश में भीर हमारे समाज में गड़बड़ पैदा हो जायगी, धन्यवाद ।

SHRI A. D. MANI (Madhya Pradesh): Madam, while speaking on this Appropriation Bill, I would like to refer in the first instance, to the Demands for the Defence Ministry. Recently a document was placed on the Table of this House as well as of the other House which relates to the Auditor-General's remarks on the Defence Services and we have also heard what the Defence Minister had to say about it. Auditors, generally, are very uncomfortable, unpleasant people, but some of the remarks made by the Auditor-General in his report on the Defence Services cannot be lightly brushed aside. I should like, in particular, to refer to the comments made on page 18 of the Report on the Defence Services, for the year 1961-62 The Auditor-General remarks:

"Ordnance Factories also undertake manufacture of stores for civil consumption with a view to utilising their surplus capacity and labour to the maximum extent. In the following cases, production of certain stores for civil trade was apparently undertaken without carefully assessing the probable cost of production and the marketability of the goods."

Then the Report goes on to refer to the attempt by the ordnance factories to manufacture cinema projectors. Nobody asked them to manufacture cinema projectors. There was surplus capacity available and the manufacture of cinema projectors therefore was started. They tried to manufacture 35 M M. projectors. It was found that against the cost of an imported projector, of Rs. 30,000, the cost of a factory-produced projector was about Rs. 43,750. The total expenditure

incurred on the manufacture of the two proto-types was about Rs. 3 lakhs. Then the Report also goes on to say that while the ordnance factories were manufacturing cinema projectors, the Government in another Ministry, i.e. the Ministry of Commerce, had granted licences to two firms for the manufacture of cinema projectors.

The Report then goes on to speak about their attempt to make Espresso coffee machines which they did at a total cost of Rs 53,000 or so, and says the Report in this connection:

"In the absence of any demand from the trade these machines could not be disposed of."

I think the Defence Ministry suffers from an abundance of energy, particularly in the ordnance factories, and they try very daring experiments without the sanction of the Legislature. I would like to make one point namely, that these comments of the Auditor General cannot be brushed aside on the ground that they go into the working and detailed administration of the ordnance factories. The comments which the Auditor General has made not only on this, but on a variety of Defence matters call for an independent enquiry by a committee of Parliament. We allocate every year a substantial if not an overwhelming part of our Budget for Defence and it is only proper for us to ask that in the expenditure of the money, enthusiasm should not outrun discretion.

I would like to make a further point that with regard to the production in the ordnance factories of articles for civil trade, the consent of the Commerce Ministry must be taken before any such project is launched. The Commerce Ministry should be asked, for instance, whether there is a shortage of cinema projectors in the country and whether the ordnance factories can be permitted to manufacture them in the absence of imports from abroad. The Commerce Ministry

may also be asked whether there is reasonable demand for Espresso coffee machines. By getting this matter okayed by the Commerce Ministry we shall be able to restrain the enthusiasm of the ordnance factories.

Surprisingly enough, while they have been making all these coffee machines and projectors, there was delay in the manufacture of guns. The Report says:

"In May 1955, the Master General Ordnance placed a high priority order for 12 units of a particular type of gun on the Director General, Ordnance Factories. As delay was anticipated in the manufacture of the requisite forgings in the ordnance factories, it was decided in May, 1956 to import six roughforged barrels. This number was subsequently reduced to four."

It will be seen, therefore, that the ordnance factories are working without plan and that there is considerable surplus man-power in the ordnance factories which cannot be properly utilised or adequately utilised for defence. In that case, an attempt should be made to have retrenchment in the Ordnance Factories instead of indulging in experiments of this character which involve substantial loss to the Exchequer.

Madam, I should like to refer further to the demands of the External Affairs Ministry. Recently it was mentioned in the press and outside that when we took action in Goa the publicity that our action received was not friendly and that our own publicity was not adequate. When the Goa question was first taken up, the External Affairs Ministry was able only to produce two books written many years ago on Goa and one of them happened to be a book written by me for the Indian Council of World Affairs and this was supplied to the newspapers. Our publicity abroad is very inadequate and we do not spend sufficient money on our publicity. The [Shri A. D. Mani.]

Report of the External Affairs Ministry says that we have allocated only Rs. 93 lakhs for external publicity but whatever publicity we do in the other countries, has not been productive of good results and something has got to be done in order to overhaul our publicity methods. I raised the matter last year on the floor of the House while speaking on the Appropriation Bill and I should like to mention that one of the ways in which we can strengthen our publicity abroad is to delegations properly. choose our Every year, the U.N. Delegation is announced at the last moment and the first question that is asked when the U.N. Delegation is announced is "How did he get into the team?". I mean that the qualifications of the members chosen are not apparent on the surface.

SHRI M. RUTHNASWAMY: They are party men.

Shri A. D. MANI: They are party men but men, who have not opened their lips for a long time, who have concentrated their wisdom on themselves and who have not shared their wisdom with the members of the public or the Legislature; they are chosen and everybody goes on wondering that this person has got a pull with this Minister and that is why he has been included in the Delegation.

Shri FARIDUL HAQ ANSARI (Uttar Pradesh): You remember, I asked a question in this House and the Prime Minister said about one person that the main qualification of this gentleman who went last time was close association with the Leader of the Delegation.

Shri A. D. MANI: And then, we have tried to build up the U.N. team as a monolithic team. While we talk of democracy in various phases of life, we want one leader and a leader with a lot of loyalty behind him and loyalty gets higher priority in the matter of

selection of delegates to the U.N. should like to speak a little frankly because we on this side have no hopes or desire of getting into the U.N. delegation. We are only speaking for those very able men who are not. given a chance of being in the Delegation, men who take active part in the work of this House and the other House. Madam, I may mention as one who has done my own turn threetimes as a delegate of the country at the United Nations that in other countries like the United Kingdom and the United States of America the men who are chosen, the delegates, arepropaganda instruments. They takeevery opportunity of addressing meetings and putting their points of view across but if men are chosen as & reward for their continued silence inthe legislature . . . (Interruptions). . . we are not likely . . .

SHRI N. M. ANWAR (Madras): It is a very unfair reflection on the delegates who have gone.

Shri A. D. MANI: I am asking the hon. Member, excepting for the Leader of the Delegation who makes speeches all the time, what the other delegates are doing. Sometimes, one or two delegates speak on the W.H.O. and other subjects on which there is no controversy.

SHRI G. S. PATHAK (Uttar **Pra**desh): I do not think that is **quite**-correct. I have been there . . .

THE DEPUTY CHAIRMAN: Mr. Mani, would you resume your seat? Mr. Kabir has a statement to make. You will continue your speech later.

SHRI A, D, MANI: But you have to give me fifteen minutes more.

Shri BHUPESH GUPTA (West Bengal): Madam Deputy Chairman, I would like to know this. I understand he has made a statement already in the other House and he is now going to make the same statement here. Would it not have been better

if he had kindly given us the transcript of that statement which he made in the other House and then had added something rather than repeat the statement just at the moment? He can do it in the afternoon. Time would also be saved that way. It is a serious matter. He has made a statement. We can be given copies of that statement so that we may have time to study it and ask questions.

THE DEPUTY CHAIRMAN: I do not know what new thing he can say in the afternoon.

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): There is a question on this tomorrow and I had suggested to the Chairman that the best thing would be to take it up along with that but if the Chair wishes, I am ready to make the statement.

SHRI BHUPESH GUPTA: I would like to have that statement.

SHRI HUMAYUN KABIR: In that case, I will make the statement.

## STATEMENT RE. PROF. HALDANE

THE MINISTER OF SCIENTIFIC RE-SEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): Madam Deputy Chairman, in reply to a Short Notice Question on 12th June 1962, I said in the Lok Sabha:

- 1. Prof. Haldane was appointed Head of the Genetics and Biometry Unit with a small supporting staff as from 1st November 1961 and he and his staff had drawn their salary in the first week of December 1961.
- 2. The house selected by Prof. Haldane has been secured and is being repaired according to the wishes of Prof. Haldane, and

3. Office accommodation for the Unit has been provided at the Indian Institute of Bio-Chemistry and Experimental Medicine.

To my regret and surprise, Prof. Haldane contradicted this in the Press and alleged that officers of the C.S.I.R. had given me false information and as such my statement in Parliament was false. An analysis of Prof. Haldane's own statement will show that his allegations are completely unjustified.

Prof. Haldane has said nothing about my first observation that he knew that he was appointed Head of the Genetics and Biometry Unit as from 1st November 1961. He has therefore virtually admitted that his earlier remarks to the Press that he did not know of the existence of the Unit nor when he was appointed were not based on facts.

Regarding my second observation. Prof. Haldane has complained that the architects have not carried out his wishes in details. The work carried out so far has by and large been in accordance with his wishes, and where there have been differences between him and the architects, we have instructed them to conform to his wishes.

Prof. Haldane has also complained that only five rooms are being repaired and he has not obtained a plan for the repairs of the remaining part of the house. He has apparently forgotten that on January 10, 1962, he wrote to the architects that he wanted six rooms in the south wing with electric lighting and water and added,

"I am quite aware that the repair of the north wing will take some time, and that until this is done, I cannot have laboratory accommodation. I wish, however, to emphasiss that we can start work as soon as we have rooms available for offices and stores and a wall or